

BY E-MAIL

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-1/1990/ 7071/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri A.F.A. Bora,  
District & Sessions Judge,  
Kamrup, Amingaon.

Dated Guwahati, the 4<sup>th</sup> December, 2018.

Sub:- **Casual Leave.**

Ref:- Your letter No. DJKA/7911/2018, dtd. 30.11.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 04.12.2018 along with station leave permission w.e.f. the morning of 04.12.2018 till the morning of 06.12.2018, has been granted/~~rejected~~. The Addl. District and Sessions Judge, Kamrup, Amingaon will remain in charge of your Court and Office in your absence.

Yours faithfully,

**JOINT REGISTRAR (VIGILANCE)**